

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 13/TT/2017

Date: 28.6.2017

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for tariff block 2014-19 for three assets under "WR-NR HVDC Interconnector for IPP Projects in Chattisgarh" in Northern and Western Region - Reg.

Sir,

With reference to your letter dated 23.6.2017 pursuant to ROP dated 23.5.2017 in Petition No. 13/TT/2017, I am directed to intimate that your request for extension up to 17.7.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-  
( Monojit Sehrawat)  
Assistant Chief (Legal)